

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-90/1996/ 2207 /A

From :- Shri Gautam Baruah,  
Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri P.C. Kalita,  
Additional District & Sessions Judge,  
FTC, Lakhimpur, North Lakhimpur,  
cum i/c District & Sessions Judge, Lakhimpur, North Lakhimpur.

Dated Guwahati, the 9<sup>th</sup> June, 2020.

Sub:- **Casual leave.**

Ref:- Your Letter No.DJL/3072/2020, dated 08.06.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 11.06.2020 with station leave permission from the morning of 11.06.2020 till the morning of 12.06.2020 has been granted, subject to strict adherence to lockdown rules. The Chief Judicial Magistrate, Lakhimpur, North Lakhimpur will remain in charge of your Court and office till your return.

Yours faithfully,

sd/-

**REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-90/1996/ 2208 /A, dated

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**REGISTRAR (VIGILANCE)**

Rdgn